

BENCH-I

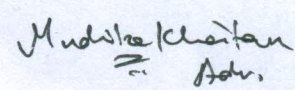
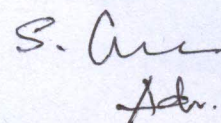
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Rst A No.443/KB/2017
T.P.No.272/KB/2017

Present: 
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th December 2017, 10.30 A.M

Name of the Company	Technomad Instrument & Equipment Sales Pvt.Ltd. -Versus- Barrackpore City Hospital Pvt.Ltd.		
Under Section	433,434		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

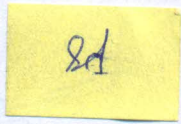
1. Ms. Mudrike Khaitan, Adv. Petitioner 
Adv.
2. Mr. Soumen Ghosh Adv. Respondent 
Adv.

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Ld. Counsel for the respondent filed Vakalatnama and Board Resolution. Petitioner is directed to serve a copy of the petition on the respondent. Reply, if any, is to be filed within 7 days and thereafter rejoinder, if any, may be filed within 7 days.

Posted for hearing on 12/01/2018.


(Jinan K.R.)
Member (J)